

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: U.O No. Agri-Legl/28/2021 dated 20.08.2021

GOVERNMENT ORDER NO:- 4371-JK (LD) of 2021

DATED:- 27 - 08 - 2021

Sanction is hereby accorded to the appointment of Officer's of Agriculture
Production & Farmers Welfare Department as mentioned in annexure to this
Government Order as Officer Incharge (OIC) Litigation for the cases indicated
against each including Contempt Petition, if any, pending before Hon'ble High
Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by
the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

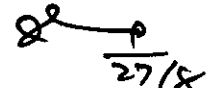
Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 27 - 08 - 2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 4371 -JK(LD) of 2021 dated 27.07.2021

S NO.	TILTLE OF THE CASE	OIC
1.	O.A NO. 449/2020 ILYAS AHMAD DAR AND ORS VS STATE OF J&K & ORS	SYED WASEEM AHMAD SHAH, JT. DIR. PMPSMP
2.	OA NO. 121/2020 SHARAN GURDEV SINGH & OTHERS VS STATE & OTHERS	
3.	ABDUL MAJEED NADAF VS STATE & OTHERS T.A NO. 3106/2021 (SWP NO.3620/2019) T.A NO. 3108/2021 (SWP NO.3454/2020)	
4.	O.A NO. 405/2021 ABDUL MAJEED NADAF VS STATE & OTHERS	
5.	T.A NO. 1130/2020 (SWP NO. 1919/2018) RUKHSANA TABASUM VS STATE & ORS	
6.	SWP NO, 2133/2018 RIFAT ARIFA & OTHERS VS STATE & ORS	
7.	T.A NO. 8728/2020 (SWP NO. 1562/2019) GHULAM MOHAMMAD DAR VS STATE & OTHERS	
8.	SWP NO. 1422/2018 ASHAQ HUSSAIN KHAN & OTHERS VS STATE & OTHERS	
9.	SWP NO. 1407/2018 MUDASIR AHMAD KIRMANI & OTHERS VS STATE & OTHERS	
10.	T.A NO. 4725/2021(SWP NO.1740/2017) AHMAD ALI VS STATE & OTHERS	
11.	SWP NO. 39/2017 SAMEENA ALI KEEMA VS STATE & ORS	
12.	T.A NO. 4595/2020 (SWP NO. 1608/2018) IRSHAD AHMAD SHAH VS STATE & ORS	
13.	T.A NO. 2298/2020 (SWP NO.1779/2017) TAHIRA AKHTER & ORS VS STATE & ORS	
14.	SWP NO. 292/2017 TAHIRA AKHTER & ORS VS STATE & ORS	
15.	T.A NO. 6728/2020 (SWP NO.22912017) NAZIR AHMAD KAR VS STATE & OTHERS	
16.	T.A NO. 5023/2020 (SWP NO. 1039/2012) ABDUL REHMAN SHAH & ORS VS STATE & OTHERS	
17.	LPASW NO. 145/2018 STATE OF J&K & ORS VS JAVAID AHMAD GANIE & OTHERS	
18.	LPA NO. 130/2019, LPA NO. 129/2019`` STATE OF J&K & ORS VS AJAZ AHMAD,	
19.	T.A NO. 1540/2020 (SWP NO. 271612018) MOHAMMAD AMIN AHANGER & ORS VS STATE & OTHERS	
20.	T.A NO. 8635/2020 (SWP NO.1973/2017) MOHAMMAD HUSSAIN MAKROO & ORS VS STATE & ORS	

2/8/18

21.	T.A NO. 1321/2021(SWP NO. 616/2019) GHULAM RASOOL BHAT VS STATE & OTHERS	
22.	WP(C) NO. 3852/2019 CHRRLNM RNSOOL LLHNT VS LTNIE FT OTHERS	
23.	T.A NO. 8551/2020 (SWP NO.2727/2018) SYED MUDASIR HASSAN RIZVI & ORS VS STATE & OTHERS	
24.	T.A NO. 7039/2020 WP(C) NO. 3873/2019 NAEEM SHAFI GERNAIL & ORS VS STATE & OTHERS	
25.	T.A NO. 8989/2020 WP(C) NO.265412079 MOHAMMAD IBRAHIM BHAT & ORS VS STATE & OTHERS	
26.	SWP NO. 2566/2018 NAWAZ AHMAD LONE VS STATE & OTHERS	
27.	T.A NO. 2556/2021 (SWP NO.1801/2014)	
28.	O.ANO.62/2021 MOHAMMAD YOUSUF GUJREE AND ANOTHER	
29.	T.A NO. 3227/2021(SWP NO. 2803/2015) SHABIR HUSSAIN MIR VS STATE & OTHERS	
30.	OA NO. 926/2021 SANJIB KUMAR AND OTHERS V/S UT OF J&K AND OTHERS	
31.	T.A NO. 3694/2021(SWP NO. 599/2009) GHULAM JEELANI AHANGER VS STATE & OTHERS	
32.	T. A NO. 2893/2021(SWP NO.2743/2017) MUDASIR AMIN WANI VS STATE & OTHERS	
33.	T. A NO. 1499/2021 (SWP NO. 2493/2018) JAN MOHAMMAD KALOO & ANOTHER VS STATE & OTHERS.	
34.	WP(C) NO.192/2021 ALI MOHAMMAD WANI VS UT OF J&K & ORS	
35.	O.A NO. 980/2021 RAVINDER NAIN SINGH VS UT OF J&K & ORS	
36.	T.A NO. 1640/2021 (SWP NO.2207/2017) ALI MOHAMMAD DAR VS STATE & OTHERS	
37.	T.A NO. 4948/2020 (SWP NO.2402/2014) MOHAMMAD YOUSUF YATOO & OTHERS VS STATE & OTHERS	
38.	T.A NO. 5581/2020 (SWP NO.517/2014) NAZIR AHMAD MIR VS STATE & ORS	
39.	LPASW NO.164/2017 STATE OF J&K & ORS VS FERAZ AHMAD ZARQAR & ANOTHER	
40.	T.A NO. 1579/2021 (SWP NO.2564/2017) MOHAMMAD ABDULLAH KATHROO & ORS VS STATE & ORS	
41.	T.A NO. 5067/2020	SADIQ ALI &
42.	T.A NO. 4032/2020 (SWP NO. 1452/2015)	ORS VS STATE & OTHERS
43.	T.A NO. 6070/2020 (SWP NO. 1396/2009) FIDA	

2/2/24

	HUSSAIN & ORS. VS STATE & OTHERS	
44.	T.A NO.3545/2020 (SWP NO.1476/2014) ABDUL RASHID DAR VS STATE & ORS	
45.	T.A NO. 1633/2021 (SWP NO.508/2018) GHULAM MOHI-UD-DIN WANI VS STATE & ORS	
46.	T.A NO. 41/2021 (SWP NO. 952/2016) HALIMA BANO VS STATE & ORS.	
47.	T.A NO. 8890/2020 WP(C) NO.1643/2019 CCP(S) NO.262/2021 GHULAM MOHAMMAD WANI AND OTHERS VS STATE & OTHERS	
48.	WPC NO.1635/2020 TARIQ ALNRAD L.LATW & ORS VS UT UF J&K & OTHERS	
49.	T.A NO. 5414/2020 (SWP NO.2318/2015) NAZIR AHMAD WAGAY & ORS VS STATE & OTHERS	
50.	OWP NO. 1804/2018 JAVAID AHMAD CHAPOO VS STATE & OTHERS	
51.	T.A NO. 2286/202L (SWP NO. 1312/2018) TARIQ AHMAD RATHER VS STATE & OTHERS	
52.	OWP NO. 1629/2013 MOHAMMAD MAQBOOL DAR & ANOTHER VS STATE & ORS	MRS FARZANA TABBASUM ASST DIR RAKHS & FARMS
53.	OWP NO.271/2015 MOHAMMAD SUBHAN DAR VS STATE & ORS	
54.	T.A NO. 2552/2021 (SWP NO.2978/2018) JAVID AHMAD ITOO & ORS VS STATE & ORS	
55.	O.A NO 627/2021 NAZIR AHMAD RATHER VS UT OF J&K & ORS	
56.	CRM(M) NO.56/2021 REEMA ARORA AND ORS V/S UT OF J&K AND OTHERS	SHEIKH IMRAN, ASST. DIR. LAW ENFORCEMENT
57.	WP(C) NO.1037/2020 Tafa AGRI INDUSTRIES VS U.T OF J&K & OTHERS	
58.	OWP NO. 358/2019 M/S PRUTHVI KHETIVEDI KENDRA VS STATE & OTHERS	
59.	WP(C) NO.23/2020 KAMDHENU VS STATE & OTHERS	
60.	OWP NO. 2447/2018 AGRI CARE ORGANIC FARMS VS STATE & OTHERS	
61.	WP(C) NO.635/2020 M/S CRYSTAL CROP PROTECTION LIMITED VS STATE & OTHERS	
62.	OWP NO. 690/2018 M/S GLOW BIOTECH LIMITED VS STATE & OTHERS	
63.	CPOWP NO. 04/2019 M/S GLOW BIOTECH VS STATE & OTHERS	
64.	WP(C) NO. 1329/2020 M/S KOHINOOR MANURE FACTORY VS STATE & OTHERS	
65.	WP(C) NO. 2210/2019 KOHINOOR MANURE FACTORY VS STATE & OTHERS	
66.	WP(C) NO. 3585/2019 KOHINOOR MANURE	

8/8
2/14

	FACTORY VS STATE & OTHERS	
67.	WP(C) NO. 1329/2020 M/S KOHINOOR MANURE FACTORY VS STATE & OTHERS	
68.	CCP(S) NO, 03/2020 KOHINOOR MANURE FACTORY VS STATE & OTHERS	
69.	WP(C) NO.130212020 KARNATAKA AGRO CHEMICALS VS STATE & OTHERS	\
70.	CCP(S) NO. 04/2020 KARNATAKA AGRO CHEMICALS VS STATE & OTHERS	
71.	WP(C) NO. 3584/2019 KARNATAKA AGRO CHEMICALS VS STATE & OTHERS	
72.	OWP NO. 691/2018 BARDANA SUPER HITECH AGRO TONIC H/T LTD. VS STATE & OTHERS	
73.	WP(C) NO. 1633/2019 M/S UPL LIMITED VS STATE & OTHERS	
74.	OWP NO. 240/2019 M/S COROMANDEL AGRICO PRIVATE LIMITED VS STATE & OTHERS	
75.	WP(C) NO.107/2020 INDOFIL INDUSTRIES VS STATE & OTHERS	
76.	WP(C) NO. 1015/2020 M/S MEHRAN TRADING CO. VS STATE & OTHER	\
77.	CPOWP NO. 336/2019 M/S BARDANA VS STATE & OTHERS	
78.	WP(C) NO.2211/2019 KARNATAKA AGRO CHEMICALS VS STATE & OTHERS	
79.	WP(C) NO.472/2020 M/S SUMITOMO CHEMICAL INDIA LTD VS STATE & OTHERS.	
80.	OWP NO. 2035/2018 M/S PULWAMA FARMERS VS STATE & OTHERS	
81.	CPOWP NO. 299/2018 M/S PULWAMA FARMERS FEETILIZERS & PESTICIDES COOPERATIVE MARKETING LIMITED VS STATE & ORS	
82.	WP(C) NO.,408/2020 FMC INDIA M.LTD VS STATE & OTHERS	\
83.	WP(C) NO. 755/2020 AGROS CROP NUTRITION VS STATE & OTHERS	
84.	WP(C) NO. 1036/2020 AGROS CROP NUTRITION VS STATE & OTHERS	
85.	WP(C) NO.672/2020 ELGON CROP SCIENCE (INDIA) LTD. VS STATE & OTHERS	
86.	WP(C) NO.537/2020 FMC INDIA PRIVATE LIMITED VS STATE & OTHERS	
87.	OWP NO. 2118/2018 M/S DHARTI DHAN AGRO FARMS VS STATE & OTHERS	
88.	OWP NO. 201/2019 M/S SWAROOP AGRO CHEMICALS LTD. VS STATE & OTHERS	
89.	WPC NO.1681/2020 M/S PARIJAT INDUSTRIES VS UT OF J&K & OTHERS	\
90.	WPC NO. 2018/2020 MATE INDIA PVT LTD. VS UT OF J&K & OTHER	
91.	WPC NO. 1958/2020 WILLOW WOOD	

2/2/18

	SCIENCES VS UT OF J&K & OTHERS	
92.	WPC NO.16/2020 MAGNITE AGRI TECH VS UT OF J&K & OTHERS	
93.	WPC NO. 198/2021 M/S SUMI TOMO M LTD VS UT OF J&K & OTHERS	
94.	WPC NO. 205/2021 DO SURRRL TORRRO CLERNLCALS VS UT OF J&K & ORS	
95.	WPC NO.325/2021 AGRIFORT TECH. VS UT OF J&K & OTHERS	
96.	WPC NO. 388/2021 PRESTIGE AGRO CHEMICALS & FERTILIZER	
97.	WPC NO. 471/2027 M/S MANOJ JI AND CO HLT LTD. VS UT OF J&K & ORS	
98.	WPC NO. 558/2021 PRIVI LIFE SCIENCES V/S U.T OF J&K AND ORS	
99.	WP(C) NO. 1967/2021 FMC INDIA HRT. LTD VS STATE & OTHERS	
100.	WP(C) NO.2002/2020 GODREJ AGROVET.LTD VS STATE & OTHERS	
101.	WP(C) NO.267/2020 GODREJ AGROVET.LTD VS STATE & OTHERS	
102.	WP(C) 1740/2020 STAR AGROVET VS STATE & OTHERS	
103.	WP(C) 1915/2020 M/S INDOFIL INDUSTRIES VS STATE & OTHERS	
104.	WP(C) 304/2020 M/S BIO COALS PVT LTD VS STATE & ORS LTD. VS STATE & OTHERS	
105.	WP(C) 196/2021 ELGON CROP SCIENCE(INDIA)LTD. VS STATE & OTHERS	
106.	WP(C) 444/2021 COROMANDEL INTERNATIONAL LTD V/S UT OF J&K AND ORS	
107.	WPC NO, 1130/2021 M/S OSWAL CROP PROTECTION V/S UT OF J&K AND OTHERS	
108.	OWP NO. 166/2014 BHARAT PETROLEUM CORPORATION LTD VS STATE & OTHERS	
109.	OWP NO. 208/2014 TOTAL OIL INDIA TUT.LTD.& ANOTHER VS STATE & OTHERS	
110.	OWP NO. 148/2014 HINDUSTAN PETROLEUM CORPN.LTD VS STATE & OTHERS	
111.	OWP NO. 316/2014 M/S R.G.INDUSTRIES VS STATE & OTHERS	
112.	OWP NO. 139/2014 M/S SWIFT MARKETING & SALES VS STATE & OTHERS	
113.	OWP NO. 207/2074 CH AISHI RAM BATRA VS STATE & ORS	
114.	WPC NO.152/2021 M/S ROSE SHADES VS UT OF J&K & OTHERS	
115.	WPC NO. 185/2021 M/S PETRO STAR VS UT OF J&K & OTHERS	
116.	WPC NO.235/2021 R.G. INDUSTRIES VS UT OF J&K & ORS	

2/2/18

117.	WPC NO. 300/21 TOTAL OIL VS UT OF J&K & OTHERS	
118.	TA NO. 4227/2020 (SWP NO. 2531/2012) MUDASIR AHMAD LONE VS STATE OF J&L(& OTHERS	ZAHOOR AHMAD DAR AEO ZONE FRAW SUB DIVISION KANGAN
119.	T A NO.5743/2020 (SWP NO. 86/2019) MOHAMMAD YOUSUF KHAN VS STATE & ORS	ZAHOOR AHMAD DAR, AEO ZONE FRAW SUB DIVISION KANGAN
120.	T.A NO. 1727/2021(SWP NO. 2666/2017) IQBAL HUSSAIN WANI VS STATE OF J&K & ORS	GH ABBAS NAZKI SMS SDL CHADOURA
121.	T.A NO. 913/2021 (SWP NO. 376/2018) ABDUL RASHID DAR VS STATE OF J&K & OTHERS	
122.	T.A NO. 2368/2021 (WPC NO.3052/2019) WASEEM HAMEED VS STATE & OR	
123.	CPSW NO. 330/2015 MOHAMMAD YAQOOB SOFI VS STATE & OTHERS	
124.	T.A NO. 7760/2020 (SWP NO. 1544/2010) NAZIR AHMAD DAR & ORS VS STATE & OTHERS	
125.	OWP NO. 1585/2015 DR. FERAZ AHMAD WANI VS STATE & OTHERS	
126.	T.A NO. 9293/2020 (SWP NO. 2102/2013) JAVID AHMAD BHAT & ORS VS STATE & OTHERS	ZAMEER AHMAD KHAN SMS(SDL) SHOPIAN
127.	CPSW NO. 585/2014 IN SWP NO.2102/2013 JAVID AHMAD BHAT & ORS VS STATE & OTHERS	
128.	O.ANO.221/2021 SHOWKAT AHMAD BHAT VS STATE & ORS	
129.	T.A NO. 1107/2021(SWP NO.763/2018) ABDUL RASHID CHAK VS STATE & ORS	
130.	CPSW NO. 116/2015 IN SWP NO.2437/2012 MOHAMMAD AKRAM DAR & ORS VS STATE & OTHERS	AIJAZ HUSSAIN DAR AS PULWAMA
131.	T.A NO. 750/2021 WP(C) NO.2218/2079 MANZOOR AHMAD KOKA & ORS VS STATE & OTHERS	MOHAMMAD AMIN SHEIKH SDAO-QUIMOH
132.	T.A NO. 5737/2021(SWP NO. 673/2016) RIYAZ AHMAD LAWAY & ORS VS STATE & ORS	
133.	T.A NO. 2255/2021 MANZOOR AHMAD KOKA & ORS VS U.T OF J&K & ORS	
134.	T.A NO. 3202/2021 (SWP NO. 1706/2018) MUBARAK AHMAD MIR & OTHERS VS STATE & OTHERS	
135.	T.A NO. 5135/2020 (SWP NO. 1361/2011) MOHAMMAD IBRAHIM JAN VS STATE & OTHERS	
136.	T.A NO. 3147/2021 (SWP NO. 2461/2017) MOHAMMAD IBRAHIM JAN VS STATE & OTHERS	
137.	O.A. NO 1010/2020 RIYAZ AHMAD LONE AND OTHERS VS STATE & ORS	

22
27/8

138.	T.A NO. 6026/2020 (SWP NO.2675/2017) GHULAM HASSAN SHAH & OTHERS VS STATE & OTHERS	SHOWKAT HUSSAIN MUGHAL (AREA DEV. OFFICER (VEGITABLES)
139.	T.A NO. 8987/2020 (SWP NO. 192/2013) JAVID AHMAD KHAN & ORS VS STATE & OTHERS	
140.	T.A NO. 5352/2020 (SWP NO. 200/2017) MOHAMMAD AYOUB MIR VS STATE & OTHERS	
141.	T.A NO.3717/2020 (SWP NO.200/2017 MOHAMMAD AYOUB MIR VS STATE & OTHERS	
142.	T.A NO. 5380/2021 (SWP NO. 471/2018) MOHNMAD ABID MALIK AND OTHERS V/S STATE & OTHERS	
143.	T.A NO.3183/2021 (SWP NO. 1900/2016) AJAZ AHMAD WANI & ANOTHER VS STATE & ORS	
144.	T.A NO. 2992/2021 WP(C) NO.252512079 TAHSEEN JAN VS STATE & OTHERS	
145.	T.A NO. 4219/2021(SWP NO.2717/2012) GHULAM MOHI-UD-DIN BHAT VS STATE & OTHERS	
146.	T.A NO.3004/2021 (SWP NO. 1651/2014) GULZAR AHMAD BHAT VS STATE & OTHERS	
147.	CPSW NO. 708/2017 AIJAZ AHMAD VS STATE & OTHERS	
148.	T.A NO. NO. (SWP NO. 382/2019) SHAMEEM AHMAD MIR & ORS VS STATE & OTHERS	
149.	T.A NO. 2373/2021(SWP NO. 2678/12018) ABDUL RASHID RATHER VS STATE & OTHERS	
150.	T.A NO. 1997/2021(SWP NO.7172014 ABDUL RASHID WAGAY & ORS VS STATE & OTHERS	
151.	T.A NO. 4994/2021 WP(C) NO.2946/2019 GH. MOHI UD DIN MIR & ORS VS STATE & OTHERS	
152.	T.A NO. 2208/2020 (SWP NO. 2506/2018) AMUL RASHID MIR & ORS. VS STATE & OTHERS	
153.	WPC NO,1624/2020 SAJAD AHMAD WAGAY VS STATE & ORS	
154.	O.A NO. 621/101/2021 GH. MOHI-UD-DIN DAR VS UT OF J&K & ORS.	
155.	CONTEMPT NO.127/2021 IN O.A NO.101/2021 GH. MOHI-UD-DIN DAR VS UT OF J&K & ORS.	
156.	T.A. NO 6234/2020 IN SWP NO. 1485/2013 MUZAFFAR AHMAD NAIKOO AND OTHERS VS STATE & ORS	
157.	O.A NO.858/2021 MOHAMMAD SHAFI MAGRAY AND OTHERS V/S UT OF I&K AND	

2/2/24

	OTHERS	
158.	CCP(S)2019/458 MOHAMMAD YOUSUF MIR VS STATE & ORS	PRINCE HMAD BHAT SMS(SDL) SOPORE
159.	T.A NO.4418/20200 (SWP NO.846/2013) ABDUL HAMID LONE & ORS VS U.T OF J&K & ORS	
160.	WP(C) NO.1547/2020 SONUALLAH DAR VS U.T OF J&K & OTHERS	
161.	T.A NO. 2120/2020 (SWP NO. 1057/2017) FAROOQ AHMAD WANI & OTHERS VS STATE & OTHERS	
162.	T.A NO.1756/2021 (SWP NO.2006/2017) GHULAM NABI KANJWAL VS STATE & ORS	
163.	T.A NO. 893/2021 (SWP NO. 198/2015) NASEER AHMAD PEER AND ORS VS STATE & OTHERS	
164.	T.A NO. 3897/2021 (SWP NO. 54712076) ISHFAQ AHMAD MALIK & ORS VS STATE & ORS	
165.	T.A NO. 2505/2021 (SWP NO. 535/2015) KHURSHID AHMAD LONE VS STATE & OTHERS	
166.	T.A NO. 4369/2021(SWP NO.2326/2012) ZEESHAN MANZOOR BHAT VS STATE & OTHERS	
167.	T.A NO. 2886/2020 (SWP 1191/2017) FAROOQ AHMAD LONE VS STATE & OTHERS	
168.	T.A NO. 876/2021 (SWP NO, 240/2011) GHRRLAM OADIR RANSI VC SF;RTN & OTHERS	
169.	SWP NO. 1979/2016 ELIYAS AARIF BHAT VS STATE & OTHERS	
170.	T. A NO. 1249/2021(SWP NO. 1195/2018) AJAZ AHMAD PARRAY VS STATE & OTHERS	
171.	T.A NO. WP(C) NO. 302/2020 MANZOOR AHMAD BHAT & ORS VS STATE & OTHERS	
172.	LPASW NO. 29/2019 ABDUL MAJID MAGRAY VS STATE & OTHERS	
173.	T.A NO. 3339/2021 (SWP NO. 2633/2017) GHULAM MOHI UD DIN LONE VS STATE & OTHERS	
174.	T.A NO. 7760/2020 (SWP NO. 1606/2007) NAZIR AHMAD DAR VS STATE & OTHERS	
175.	T.A NO. 4484/2021(SWP NO. 289/2013) ABDUL MAJID MIR VS STATE & OTHERS	
176.	T.A NO. 4833/2021 (SWP NO.2350/2011) ABDUL MAJID MIR VS STATE & ORS	
177.	T.A NO. 1881/2021 (SWP NO. 1532/2008) MOHAMMAD ASLAM PIR VS STATE & OTHERS	
178.	T.A NO. 3463/2020 (SWP NO.2635/2011) SHAHNAWAZ AHMAD LONE & ORS VS STATE & ORS	

8-8
2/16

179.	OWP NO. 1654/2018 MOHAMMAD AFZAL LONE VS STATE & ORS	
180.	SWP NO. 09/2016 MEHBOOB HUSSAIN NAJAR & OTHERS VS STATE & OTHERS	NASEER AHMAD MIR, SMS (SDL) SUMBAL
181.	O.A NO. 320/2021 MUSHTAQ AHMAD WANI AND OTHERS UT OF J&K AND OTHERS	AIJAZ AHMAD MALIK AGRI. EXTENSION OFFICER
182.	T.A NO. 3260/2020 FAREEDA AND OTHERS V/S UT OF J&K AND OTHERS	
183.	T.A NO. 2093/2021(SWP NO.763/2012) GHULAM MOHAMMAD MALIK VS STATE & OTHERS	
184.	T.A NO. 4515/2021 (SWP NO.2224/2013) POSHA BANO VS STATE & OTHERS	

2-2
2/8